

(b) if so, whether Government have taken steps to ascertain the causes therefor; and

(c) the action being taken in the matter?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) The average number of engine failures on the Bikaner Division of the Northern Railway was rather high during the months of May and June, 1962, as compared to previous months.

(b) Each failure is thoroughly enquired into, and the causes are ascertained.

(c) In cases of engine failures attributable to bad workmanship in sheds/shops, or due to mis-management by crew, the staff concerned are suitably taken up.

In cases of engine failures attributable to defective design, material etc., suitable remedial steps are taken.

Unauthorised Constructions in Delhi

1527. Shri P. Kunhan: Will the Minister of Health be pleased to refer to reply given to Unstarred Question No. 3602 on the 20th June, 1962 and state:

(a) whether applications have been received from the plot-holders in Khasras Nos. 131 and 136 in Kilokari (behind Srinivaspuri, New Delhi-14) for payment of compensation for the land acquired;

(b) the steps taken to pay the compensation and how long it will take; and

(c) whether unauthorised construction has been demolished?

The Minister of Health (Dr. Sushila Nayar): (a) So far only two applications have been received by the Land Acquisition Collector, Delhi Administration, Delhi, for payment of compensation.

(b) Owing to a dispute about the rightful claimant, the Land Acquisition Collector has referred the matter, along with the amount of compensa-

tion, to the court of Additional District Judge, Delhi, for decision. Since that matter is *sub judice*, it is not possible to state the time that will be taken for the disbursement of the compensation which will be made by the above-mentioned court itself.

(c) Not yet.

Development of Horticulture in Rajasthan

1528. Shri Brij Raj Singh Kotah: Will the Minister of Food and Agriculture be pleased to state:

(a) the grants given to the Government of Rajasthan during the Second Five Year Plan (year-wise) for the development of horticulture; and

(b) the names of schemes for which such grants were given?

The Minister of State in the Ministry of Food and Agriculture (Dr Ram Subhag Singh): (a) Budget provision for the Second Five Year Plan (year-wise) for the development of horticulture was as under:—

(Rs. in lakhs)

Year	Grant	Loan	Total
1956-57
1957-58 ¹ .	0.51	1.50	2.01
1958-59 ² .	0.55	3.00	3.55
1959-60 ³ .	0.80	3.00	3.80
1960-61 .	0.92	2.50	3.42
TOTAL	2.78	10.00	12.78

Of the provision made above, the amount actually utilised by the Government of Rajasthan for development of horticulture was Rs. 11.92 lakhs (Grant Rs. 1.19 lakhs and Loan Rs. 10.73 lakhs) as detailed below:—

Year	Grant	Loan	Total
1956-57
1957-58 .	0.22	1.50	1.72
1958-59 .	0.29	3.73	4.02
1959-60 .	0.26	3.00	3.26
1960-61 .	0.42	2.50	2.92
TOTAL	1.19	10.73	11.92

(b) Scheme for the development of Horticulture consisting of (i) training of Gardeners; and (ii) Fruit Development.

Imphal Water Supply Scheme

1529. Shri Rishang Keishing: Will the Minister of Health be pleased to state:

(a) the total number of pipes of various sizes acquired in or before November, 1960 for Imphal Water Supply Scheme;

(b) the total cost of the pipes including transport charges; and

(c) the number of serviceable pipes with their estimated value now in hand?

The Minister of Health (Dr Sushila Nayar): (a) Three thousand six hundred and fourteen.

(b) The cost has not yet been worked out.

(c) The number of serviceable pipes is three thousand two hundred and eighty-three. In view of (b) above, it is not possible to indicate the value of the pipes.

Fishing Co-operative Societies in Manipur

1530. Shri Rishang Keishing: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Manipur Administration has recommended to the Government of India that 50 per cent of the arrears of the Fishery revenue payable by the registered Fishery Co-operative Societies in Manipur should be written off;

(b) whether the Registrar of Co-operative Societies, Manipur reported that the non-payment of the fishery revenue was due to the mismanagement of the co-operative societies and not due to the loss in business;

(c) the amount of money involved; and

(d) the action taken by Government of India either on the recom-

mendation of the Manipur Administration or the report of the Registrar of Co-operative Societies, Manipur?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) No such report has been received from the Manipur Administration.

(c) Rs. 37,631.50 nP.

(d) The recommendation will be examined on receipt of the Registrar's report, which has been called for.

Muniguda Railway Station (Orissa)

1531. Shri Ulaka: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that great hardship is experienced by the travelling public for want of waiting rooms at Muniguda Railway Station (Orissa); and

(b) if so, whether Government have any proposal to construct waiting rooms at Muniguda Railway Station?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):

(a) Presumably the Hon'ble Member is referring to the provision of waiting room for upper class passengers. If so the answer is in negative.

(b) The upper class passenger traffic dealt with at this station does not justify the provision of a separate waiting room. A waiting hall for passengers already exists.

Provisions for Drinking Water on Stations on Raipur Waltair Line

1532. Shri Ulaka: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the great hardships experienced by the travelling public for want of suitable drinking water on stations on the Raipur-Waltair line of the South Eastern Railway; and

(b) if so, the action taken or proposed to be taken by Government to provide this basic amenity to the traveling public?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz